

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:564  
ANSWERED ON:28.07.2010  
ENVIRONMENTAL CLEARANCE  
Pakkirappa Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Union Government has received proposal from Karnataka Power Corporation Limited for according Environmental Clearance to proposed Edlapur Thermal Power Station in Raichur District, Karnataka;
- (b) If so, the details thereof;
- (c) whether the Union Government has considered the proposal of the Karnataka Power Corporation Limited;
- (d) If so, the time by which environmental clearance is likely to be given; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FOREST(SHRI JAIRAM RAMESH)

- (a) &(b) The proposal of 800 MW Coal Based Thermal Power Plant in Raichur District, in Karnataka of M/s Karnataka Power Corporation Ltd. was received in the Ministry for seeking environmental clearance.
- (c) The Expert Appraisal Committee constituted for appraisal of thermal power projects considered this project in its meeting held in October, 2009 and has deferred further appraisal due to non-availability of certain information from the project proponent.
- (d) & (e) The Environment Impact Assessment (EIA) Notification, 2006 provides for 105 days for taking the decision after receipt of the complete information.